

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:169  
ANSWERED ON:09.07.2014  
MONITORING OF AFFORESTATION PROJECTS  
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**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the Government has established any mechanism to monitor the proper implementation of schemes related to forest development and afforestation in the States/Union-Territories;
- (b) if so, the details thereof, State-wise including Karnataka; and
- (c) the funds spent under the scheme during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The Ministry of Environment, Forests and Climate Change is implementing National Afforestation Programme (NAP) for eco-restoration of degraded forests and adjoining areas in participatory mode under Joint Forest Management (JFM). The guidelines envisage monitoring of implementation of NAP projects by State Forest Development Agency (SFDA) and Forest Development Agency (FDA) at state & district level respectively.

The operational guidelines of NAP provides for a multi-level monitoring and evaluation mechanism through State Forest Development Agency (SFDA) and Forest Development Agency (FDA) at state and district level respectively. The SFDA and Ministry also commissions independent evaluation of the projects through reputed experts and organizations. Monitoring of the project sites by Remote Sensing and Geographical Information System is also provided.

Besides NAP, under Intensification of Forest Management Scheme (IFMS) aiming at protection & conservation of forests, monitoring is done by the State Government as per the norms. Periodic physical verification of the work is also conducted by this Ministry.

The State Governments including Karnataka do also furnish progress reports and utilization certificates under both schemes as per approved Annual Work Plans.

(c) The details of funds released under the NAP and IFMS to State/Union Territory Governments, including Karnataka, during the last three years and the current year is given in Annexure I & II.